

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.2372/2012

Friday, this the 25th day of November 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Louni Lucy Raimai
d/o Mr. Rapi Raimai
aged about 37 years
r/o Qrt. No.126, 2nd Floor
Type C, Sindhora Kalan
Delhi – 52

(Nemo)

..Applicant

Versus

1. The Secretary
(through the head of the Department)
Ministry of Health & Family Welfare
Govt. of NCT of Delhi
2. Nursing Superintendent
Guru Nanak Eye Hospital, Delhi
Maharaja Ranjeet Singh Marg
Near Ramleela Ground New Delhi
Delhi – 2
3. Medical Superintendent
Guru Nanak Eye Hospital, Delhi
Maharaja Ranjeet Singh Marg
Near Ramleela Ground New Delhi
Delhi – 2
4. The Chairman
Delhi Subordinate Selection Board
3rd Floor, VTCS Building
Vishwas Nagar, Shadara, Delhi – 32
5. Mr. Ashok Kumar Sharma
Staff Nurse
Babu Jagjivan Ram Memorial Hospital
E Block, Jhangirpuri, Delhi – 33
6. Ms. Anchal
Staff Nurse
Satyawadi Raja Harish Chander Hospital
P.No.30, Sector 7-A
Narela, Delhi – 40
7. Mr. Astar Singh
Staff Nurse
Deen Dayal Updhyay Hospital
Hari Nagar, Delhi – 64

8. Ms. Babita
 Staff Nurse
 Aruna Asaf Ali Government Hospital
 Rajpur Road, Civil Lines
 Delhi – 54

(Mrs. Sumedha Sharma, Advocate)

..Respondents

O R D E R (ORAL)

Mr. Raj Vir Sharma:

On the last two consecutive dates of hearing, i.e., 22.09.2016 and 02.11.2016, nobody appeared on behalf of the applicant. Today also, there is no representation on her behalf. It appears that the applicant is not interested in pursuing her case any further.

2. The O.A. is accordingly dismissed in default and for non-prosecution.

(K.N. Shrivastava)
Member (A)

November 25, 2016
 /sunil/

(Raj Vir Sharma)
Member (J)